# GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT RAJYA SABHA

### **UNSTARRED QUESTION NO -140**

ANSWERED ON - 07/12/2022

## SEPARATE SUB-PLAN FOR OBC IN UNION BUDGET

### 140. # SHRI HARNATH SINGH YADAV

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether it is a fact that 72.5 per cent and 10 per cent share of the Union Budget received by the Ministry is spent for the welfare of SCs and OBCs respectively;
- (b) if so, the details thereof;
- (c) the reasons for the provision of about 10 percent of the Budget by Government for the OBCs, whose population happens to be more than 54 percent of the total population of the country; and
- (d) whether Government proposes to make a provision for a separate sub-plan in the Union Budget for OBCs, keeping in view their population?

#### **ANSWER**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

#### (SUSHRI PRATIMA BHOUMIK)

- (a) to (c) NITI Aayog has issued Guidelines for earmarking of funds for Development Action Plan for SCs and STs (DAPSC & DAPST) which states that "For the Nodal Ministry of Social Justice and Empowerment (SJE), the present level of earmarking of 72.5% of funds by the Department for Scheduled Castes should continue". There is no mention about percentage earmarking of funds for the Other Backward Classes (OBC) in these guidelines.
- (d) No Sir. There is no such proposal for a separate sub-plan for OBCs.

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